APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

MUMBAI CIRCUIT BENCH

Appeal Nos. 211 of 2013 and 215 of 2013

Dated : 4th August, 2014

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Reliance Infrastructure Ltd. ..... Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ..... Respondent(s)

Counsel for the Appellant(s) : Ms. Anjali Chandurkar
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

ORDER

We have heard the learned counsel for the Appellant.

Post the matter for further hearing tomorrow i.e. on **5th August, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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